$\label{eq:Annexure-1} Annexure-1 \\ Name of the corporate debtor: Vikram Structures Pvt Ltd.,; Date of commencement of Liquidation 13-04-2023 ; List of stakeholders as$ 

## List of secured financial creditors

	Name of creditor	Details of claim received		Details of claim admitted					
No.									
		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by secur -ity		1.	Amount covered by
		receipt		admitted	claim	interest	security	interest	guarantee
							interest		
							relinqui shed?		
	Tumkur Grain Merchants Co-op Bank Ltd							Real estate property	
1		15-03-2022	25,78,51,326	25,64,45,091	secured	25,64,45,091	Yes		25,64,45,091
	Essel Finance Advisors & Managers	13-03-2022						Share Pledge	
2	8	37,92,04,315	37,66,05,382	secured	37,66,05,382	Yes	Agreement – Issued	37,66,05,382	
3	Union bank of India, Chandralayout	16-03-2022	2,48,121	2,48,121	secured	2,48,121	Yes	Hyp of Car	2,48,121
4	Karnataka Bank, IFB Br	17-03-2022	4,32,42,271	4,32,42,271	secured	4,32,42,271	Yes	Real estate property	4,32,42,271
			68,05,46,033	67,65,40,865					

## of 12-06-2023

## (Amount in ₹)

% share in total amount of claims admitted	t of conti-	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verifica- tion	
24.61	0	0	14,06,235	0	No claim received during liquidation. Claim received during CIRP has been considered
36.14	0	0	25,98,933	0	same as above
0.02	0	0	0	0	same as above
4.15	0	0	0	0	same as above
			40,05,168		